70% or more of its population speak one language and if there is a substantial minority constituting 30% or more of the population of the State such a State is considered bi-lingual. At the district level where 60% of the population speaks or uses a language other than the official language of the State that language of the minority group is to be recognised as an official language in that district in addition to the State official language. Wherever the above criteria are satisfied in relation to the Urdu speaking population, the State Government are to take necessary action to declare that language as second language. Even though Urdu may not be declared the second language of a State, Government, after considering the distinctive features of this language and its rich heritage issued a statement on language on 14th July, 1958 setting out in detail the policy in regard to the development and progress of Urdu. A copy of the statement is laid on the Table of the House. [*Placed in Library. See* No. 6259/74]. The statement was laid in both the Houses of Parliament and the State Governments were suitably instructed to take necessary measures for the implementation of the policy referred to above The Central Government as well as the Commissioner for Linguistic Minorities remain in constant touch with the Governments concerned with a view to ensuring that necessary facilities are provided to the Urdu speaking population in accordance with the aforesaid policy.

BASIS OF REORGANISATION OF STATES

1201. SHRI SHANKER RAO SAVANT: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether "fundamental basis of reorganisation of States in India" mentioned in the Charter of Appointment of the Mahajan Commission has been spelled out any where; and

(b) if so, where and what are those?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F. H. MOHSIN): (a) and (b). The 'fundamental basis of reorganisation of State in India" mentioned in the Resolution appointing the Mahajan Commission is relatable, *inter-alia*, to the principles enunciated by the States Re-organisation Commission on which the existing States have been formed.

12.00 hrs.

RE: ADJOURNMENT MOTION (Query)

SHRI JYOTIRMOY BOSU (Diamond Harbour): We have given an adjournment motion on the hindrance created on the free and fair elections in Madhubani. Of course the principal leader, the Commander-in-Chief in here to-day. So also at Gaikhata, West Bengal. Sir, it is a question of free and fair elections.

We would like the Government to give us a clear statement whether they will put a stop to this thing and what they are going to do about the future. This is a very serious matter. Trains and buses were stopped. The Minister in charge has been directing the operations there. This is a terrible thing. What is happening to this country, Sir?

MR. SPEAKER: As far as the election etc. is concerned, that is a matter for the Election Commission

श्री अटल बिहारी वाजपेयी (ग्वालियर): रेलों का मामला मैंने उठाया है। वह इलेक्शन कमीशन से सम्बन्धित नहीं है। रेल गाड़ियों से सम्बन्धित है। मेरा एडजर्नमैंट मोशन आप देख लें।

अध्यक्ष महोदय: जहा तक रेलों का या ट्रांसपोर्ट का सम्बन्ध है I am going to get a statement from him as to what the factual position is. उसको मैं फिर देखूंगा। अगर आप चाहते हैं इस पर कालिंग एटेंशन रखना तो यह भी रख लें। मेरा खयाल है कि स्टेटमैंट आ जाए तो अच्छा है।

SHRI JYOTIRMOY BOSU : It is a serious matter. The Minister is doing it for his own political advantage.

श्री अटल बिहारी वाजपेयी : तथ्यों के बारे में कोई मतभेद नहीं है। मधुबनी में 24 तारीख को जब चुनाव हो रहा था और जहां से बिहार के मुख्य मंत्री चुनाव लड़ रहे हैं न कोई गाड़ियां आने दी गई और न जाने दी गई। क्या रेलों को इस तरह से बन्द किया जा सकता है ? आप इस में फैक्टस क्या एसरटेन करेंगे ? रेल मंत्री ने जो कुछ किया है, उसके लिए हम उनकी निन्दा करना चाहते हैं।

अध्यक्ष महोदय : कैसे पता लगे कि क्या बात है। फैक्टस आ जाने दें।

श्री अटल बिहारी वाजपेयी : क्या डिनाई करते हैं इसको वह ?

SHRI JYOTIRMOY BOSU : Before the Railway Budget is presented let him make a statement. We want them to make it clear.

MR. SPEAKER : You have to give enough notice.

SHRI JYOTIRMOY BOSU: Let him make a statement before presenting the Railway Budget. He is involved politically and he is doing it for political advantage. It is shameful for the whole country. This gentleman has been at the root of these things. He should make a statement.

MR. SPEAKER : You should give enough notice about it. You bring it up just now and ask him to make a statement immediately. I am not allowing it.

श्री मधु लिमये (बांका) : रेल मंत्री गंदा काम करके आए हैं। इनको रेलवे बजट पेश करने की इजाजत नहीं मिलनी चाहिये।

MR. SPEAKER : He should make a statement at the earliest, today or tomorrow.

SHRI SHYAMNANDAN MISHRA (Begusarai) : About poll rigging, we want to know what the Chief Minister of West Bengal has said and what his Govt. is doing ?

MR. SPEAKER : It is for the Election Commission.

SHRI SHYAMNANDAN MISHRA: The Chief Minister has demanded a probe; all the political parties except the ruling party have demanded.

MR. SPEAKER : It is concerning the Election Commission. All the results will be coming. All these things you cannot bring up in the House. They are concerning the Election Commission.

श्री अटल बिहारी वाजपेयी : इसको आप पैंडिंग रखें। मिनिस्टर से पूछ लें।

श्री मधु लिमये : इनको सैन्शर किया जाए। बजट स्पीच कुरैशी साहब पढ़ें। इनके हाथ गन्दे हो गए हैं।

श्री अटल बिहारी वाजपेयी: रेल मंत्री अपनी अपनी पावर्ज का मिसयूज़ कर रहे हैं। उनको कहिये कि एक स्टेटमेंट दें।

श्री श्यामनन्दन मिश्र : आपने क्या कभी सुना है कि एक कान्स्टिट्युएन्सी में 11 बूथ्स में रिपोल आर्डर हुआ हो ?

अध्यक्ष महोदय : इलैक्शन कमीशन को पूरे अख्त्यार हैं और उन्होंने रिपोल आर्डर किया है। हम तो करवा नहीं सकते हैं। पार्लियमैंट को तो अख्त्यार नहीं है।

That is an autonomous body. We cannot interfere.

श्री श्यामनन्दन मिश्र पार्लिमेंट आफ इंडिया के ऊपर कोई नहीं है।

श्री मधु लिमये : रेलवे बजट पेश करने के ये कम्पीटेंट नहीं हैं। इन्होंने सत्ता का दुरुपयोग किया है। रेल गाड़ियों को बन्द किया है। इनके हाथ गंदे हो चुके हैं। रेलवे बजट पेश करना है तो कुरैशी साहब करें या कोई

और मंत्री करें। इन्होंने सूरज बाबू का पहले कत्ल किया। अब उनकी पत्नी को हराने के लिए गन्दे काम कर रहे हैं। ये मर्डरर हैं।

अध्यक्ष महोदय: जहां तक रेलवे बजट का सवाल है उसके लिए प्रोसीजर है। आप रेलवे बजट को चैक नहीं कर सकते हैं। आपको कुछ आबजैक्शंज़ है। वह स्टेटमेंट देंगे। अभी स्टेटमेंट दे दिया और वह गलत हुआ तो बाद में आप प्रिवलेज मोशन लाएंगे।

श्री अटल बिहारी वाजपेयी: मेरी एडजर्नमेंट मोशन का क्या हुआ?

अध्यक्ष महोदय: मुझे फैक्चुअल इनफर्मेशन तो लेने दीजिये। मैं मिनिस्टर को स्टेटमेंट देने के लिए कह रहा हूं।

श्री अटल बिहारी वाजपेयी: रेल गाड़ियां बन्द की गई है। चुनाव के लिए की गई है। रेल मंत्री का काम रेलें चलाना है —या उनको बन्द करना है?

अध्यक्ष महोदय: फैक्चुअल इनफार्मेशन तो ले लेने दीजिये।

श्री अटल बिहारी वाजपेयी: इसको तब आप पैंडिंग रखिये।

अध्यक्ष महोदय: पैंडिंग समझ लें जब तक स्टेटमेंट नहीं आता है।

श्री ए० पी० शर्मा (बक्सर): इतना शोर ये मचा रहे हैं। अगर ये उस घटना की बात करना चाहते हैं तो आज की वह नहीं है। हारने के बाद इतना शोर मचा रहे हैं-----

अध्यक्ष महोदय: क्या पता है कौन हारेगा, कौन जीतेगा। हाउस के काम में आप दखल न दें।

श्री एस० ए० शमीम (श्रीनगर): हर जगह इंडिपैंडेंट जीत रहे हैं। दैट इज माई पार्टी।

12.09 hrs.

RAILWAY BUDGET, 1974-75

MR. SPEAKER: Now, the Railway Minister.

THE MINISTER OF RAILWAYS (SHRI L. N. MISHRA): Mr. Speaker, Sir, I rise to present the Revised Estimates for the year 1973-74 and the Budget Estimates for 1974-75. (*Interruptions*).

श्री मधु लिमये (बांका): मेरा व्यवस्था का प्रश्न है। ये कम्पीटेंट हैं या नहीं इसका खुलासा हो जाना चाहिये। रेल गाड़ियां बन्द कर रहे हैं, चुनाव को रिग कर रहे हैं। क्या बाद में इसका खुलासा करेंगे।

MR. SPEAKER: Let the Minister continue his speech.

SHRI L. N. MISHRA: As is customary on this occasion, I shall first review the results of the last financial year *i.e.* 1972-73. When my able predecessor presented the Railway Budget for that year, he had every hope that the upward trend in our economy would bolster rail transport and thereby improve Railways' earnings. Unfortunately, very early in the year it became apparent that these expectations might not come true. Large scale power shedding, mulki rule agitation in Andhra Pradesh, strike by engineers of U.P. State Electricity Board and other disturbances adversely affected the working of major industrial units and the general state of national economy.

Against this background, when I presented the Revised Estimates for that year to the House, I had to scale down the originally estimated surplus of Rs. 32.53 crores to Rs. 12.40 crores. I was still optimistic that despite a shortfall in the originating traffic, the situation would be somewhat retrieved by the increase in the lead, emerging improvement in economic activity and the favourable change in the overall traffic mix. This hope has, however, not been fulfilled and the actual sur-